

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/ 3097 /A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Mridul Kumar Kalita,  
Legal Remembrancer-cum-Secretary to the Govt. of  
Assam, Judicial Department.

Dated, Guwahati the July, 2021.

Sub: **Vehicle Permission .**

Ref:- Your Letter dtd. 22.07.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to use the official vehicle of District & Sessions Judge, Jorhat [vehicle No. AS 03 3Y 0001 (Verna)], to go to Jorhat for your joining, at your own cost.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-242/2010/ 3098 /A, dated**

Copy to:-

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

*Pdgr*